

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 792/93

New Delhi, this the 28th day of June, 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)
Hon'ble Mr. S.P. Biswas, Member (A)

Miss Manju
D/o Shri Kishan Chand Khurana
R/o 5/22, Subash Nagar,
New Delhi-110027.

(By Advocate: None)

...Applicant

Versus

1. Delhi Administration,
through: The Chief Secretary,
5, Alipur Road,
Delhi-110054.
2. The Director of Education,
Delhi Administration,
Old Secretariat,
Delhi-110054.
3. The Controller of Examination,
Delhi Administration,
Room No. 65 and 66, Old Sectt.,
Delhi-110054.

(By Advocate: None)

...Respondents

ORDER (Oral)

By Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J):

None present for the parties. On the previous occasion i.e. on 8.3.99 also nobody was present for the parties. It was made clear on the last occasion that the case was adjourned as a last chance. Since nobody turned up even today we take ^{the} view that the parties are not interested in pursuing the case further. The OA is dismissed in default and for non-prosecution.


(S.P. BISWAS)
MEMBER (A)

cc.


(V. RAJAGOPALA REDDY)
VICE-CHAIRMAN (J)